

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5323
ANSWERED ON:29.04.2002
DAIRY DEVELOPMENT
ANANTA NAYAK

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government have taken any step for the development of dairy in the scheduled areas in various States;
- (b) if so, the steps taken in this regard in the country particularly in Orissa during the last three years, State-wise;
- (c) whether any assistance is being extended to motivate the Scheduled Castes/Scheduled Tribes to promote dairy and live stock in the scheduled districts in Orissa; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) & (b): The Ministry of Agriculture, Department of Animal Husbandry & Dairying is implementing a Centrally Sponsored Plan Scheme `Integrated Dairy Development Project in Non-Operation Flood, Hilly and Backward Areas` This scheme is funded on 100% grant in aid basis to the concerned State Governments/Union Territories. This is a demand driven scheme being implemented in the States /Union Territories including scheduled areas. A statement showing State-wise details of Integrated Dairy Development Projects approved including for the State of Orissa during the last three years is enclosed at Annex-I.

(c) & (d): The Department of Animal Husbandry & Dairying is implementing a number of Centrally Sponsored Schemes for promotion of dairy and livestock. No scheme is, however, meant exclusively for Scheduled Castes and Scheduled Tribes. As per information received from the Government of Orissa about 32% of farmer members of the village level dairy cooperative societies organised under the Centrally Sponsored Scheme `Integrated Dairy Development Project (IDDP) in Non Operation Flood, Hilly & Backward Areas` belonged to Scheduled Castes and Scheduled Tribes (as on 31.3.2001).

Annex-I

A Statement showing State-wise details of Integrated Dairy Development Projects approved during 1999-2000 to 2001-02

No. Sl. No State / Project Year of Approval & Approved Outlay (Rs. in Lakh)

	99-2000	2000-01	2001-2002
1 Andhra Pradesh - II			- 934.28
2 Bihar - V			- 447.73
Bihar-VI			- 279.78
3 Chattisgarh-II			- 700.63
Chattisgarh-III			- 849.16
4 Meghalaya-II			- 472.52
5 Mizoram-III			- 199.41
6 Orissa-IV			- 784.53
7 Sikkim-III			- 368.16
8 Uttar Pradesh-IV			- 758.44
Uttar Pradesh-V			- 1231.32

Note:- No Project was approved during the year 1999-2000 due to ban imposed by the Department of Expenditure on sanction of new projects till fresh approval of the schemes at appropriate level is obtained.

